GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

RAJYA SABHA
STARRED QUESTION NO. 177
(TO BE ANSWERED ON 02.08.2018)

ADMINISTRATIVE REFORMS COMMISSION

†*177. SHRI HARIVANSH:

Will the **PRIME MINISTER** be pleased to state:

(a) whether Government has accepted the suggestions contained in the report of Administrative Reforms Commission headed by Shri Veerappa Moily;
(b) if so, the status thereof in terms of implementation; and
(c) the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO. 177 FOR 02.08.2018 REGARDING ADMINISTRATIVE REFORMS COMMISSION

(a) to (c): The Second Administrative Reforms Commission (2nd ARC) was constituted on 31.08.2005, as a Commission of Inquiry, under the Chairmanship of Shri Veerappa Moily, for preparing a detailed blueprint for revamping the public administration system in the country. The other Members were as under:-

(i) Shri V. Ramachandran.
(ii) Dr. A.P. Mukherjee.
(iii) Dr. A.H. Kalro, Member.
(iv) Dr.Jayaprakash Narayan, Member.
(v) Smt. VineetaRai, IAS, Member Secretary.

2. The 2nd ARC presented 15 reports at different point of times containing recommendations on the following:-

(i) Right to Information – Master Key to Good Governance.
(ii) Unlocking Human Capital: Entitlements and Governance – a Case Study.
(iii) Crisis Management.
(iv) Ethics in Governance.
(v) Public Order.
(vi) Local Governance.
(vii) Capacity Building for Conflict Resolution – Friction to Fusion.
(viii) Combating Terrorism (being handled by the Ministry of Home Affairs)
(ix) Social Capital – A Shared Destiny.
(x) Refurbishing of Personnel Administration – Scaling New Heights
(xi) Promoting e-Governance – The Smart Way Forward
(xii) Citizen Centric Administration - The Heart of Governance
(xiii) Organisational Structure of Government of India
(xiv) Strengthening Financial Management System
(xv) State and District Administration

3. The procedure prescribed for processing of the recommendations made by 2nd ARC was that the recommendations were first considered by the concerned administrative Ministries/Departments.The views of the concerned Ministries/Departments were then considered by the Core Group on Administrative Reforms (CGAR) headed by the Cabinet Secretary. Subsequently, they were placed before the Group of Ministers (GOM) for its consideration and a final decision.

4. The Group of Ministers considered 14reports of 2nd ARC through the Department of Administrative Reforms & Public Grievances (DAR&PG). The Eighth Report on the subject of 'Combating Terrorism' was separately handled by the Ministry of Home Affairs. In the 14Reports processed through the DARPG, there were 1491 recommendations, out of which 1183

were accepted, 228 were not accepted and 59 were deferred. 21 recommendations were referred to other foras. The decisions of GOM were then communicated to all the concerned administrative Ministries/Departments in the Government of India and to all the State/UT Governments for taking necessary action for implementation.

5. The Action Taken Reports (ATRs) furnished by various Ministries/Departments and the States/UTs on the accepted recommendations contained in all the 14 reportswas then placed before the Cabinet. The Cabinet took note of the status of action taken in respect of all the 14 reports on the following dates:

(i) 1st and 3rd Reports in its meeting held on 29.12.2009.
(ii) 2nd Report in its meeting held on 03.12.2009
(iii) 6th Report in its meeting held on 30.06.2011
(iv) 4th, 5th, 7th, 9th, 10th, 11th, 12th, 13th, 14th, and 15th Reports in its meeting held on 13.03.2014.

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